

HIGH COURT OF HIMACHAL PRADESH SHIMLA- 171 001

No.HHC/Estt.6(73)/2008-I-

Dated: 21.4.2016

Applications for the Posts of Law Clerks

Applications are invited (in offline mode) from interested and eligible fresh Law Graduate(s) or Post Graduate(s) in law from recognized Universities/College(s)/Institutions for contractual engagement of 11 Law Clerks-cum-Research Assistants for a period of one year under terms and conditions as prescribed under the Rules for engaging Law Clerk-cum-Research Assistant in Himachal Pradesh High Court, which are available on the website of H.P.Court **<http://hphighcourt.nic.in>** on fixed contractual amount of Rs.10,000/- per month. The candidate must not be below the age of 21 years and also should not be of more than 30 years of age on the last date fixed for receipt of applications. The candidate must be having knowledge of computer(s). The application (duly filled in and complete in every manner) must reach in the office of Registrar General, Himachal Pradesh High Court, Shimla on or before **3.5.2016** during office hours. Form of application is available and can be downloaded from the website **<http://hphighcourt.nic.in>**.

Desirous candidates are required to deposit ₹100/- as Examination fee **in the shape of Indian Postal Orders/ Demand Draft favouring the Registrar General, H.P.High Court, Shimla payable at Shimla.**

Any application received after due date shall not be considered and will be rejected straightway.

By order

**Registrar General
Himachal Pradesh High Court**

Endst. No.HHC/Estt.6(73)/2008-I-
Copy to:

Dated: 21.4.2016

1. Shri Vikrant Janartha, Proprietor Janartha Advertising, Katiyar Cottage, Second Floor, Near Local Bus Stand, Sanjauli, Shimla, H.P. He is requested to get the aforesaid advertisement published in the English Daily Newspaper namely "The Tribune" (Himachal Edition) and "Amar Ujala" (Himachal Edition Hindi) at the earliest. He is also requested to send a cutting of the Advertisement Notice to this High Court Registry for further necessary action alongwith Bill.

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2. The Scientific Officer, NIC at H.P. High Court with the request to upload the above Advertisement notice alongwith other attached instructions on the website of the High Court.

3. Notice Board of the Hon'ble High Court.

4. Faculty of Law, H.P. University, Shimla-5.

5. School of Legal Studies, H.P. University, Ava Lodge, Shimla-4.

6. School of Legal Studies, Regional Centre, H.P. University, Dharamshala, Distt. Kangra(H.P.).

7. L.R.Institute of Legal Studies, Solan, Distt. Solan, H.P.

8. Himachal Pradesh College of Law, Kala Amb, Distt. Sirmaur, H.P.

9. Mata Bala Sundri Law College, Nahan, Distt. Sirmaur, H.P.

(Sl.No. 4 to 9 are requested to forward applications of eligible/interested/desirous candidates.) to the Registry of this High Court.

Registrar (Rules)